

GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 1399
ANSWERED ON 15.12.2022

PRE AND POST MATRIC SCHOLARSHIP SCHEMES

1399. DR. SANJEEV KUMAR SINGARI:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether it is true that the number of beneficiaries has decreased during the financial year under the Pre-Matric and Post-Matric scholarship schemes, 2020-21 in comparison to the financial year 2019-20 and if so, the reasons therefor;
- (b) whether the Government has considered revising the income criteria under the scheme since fixed income limit deprives many students of availing benefits of such schemes; and
- (c) if so, the details thereof and if not, the reasons therefor?

ANSWER
THE MINISTER OF MINORITY AFFAIRS
(SHRIMATI SMRITI ZUBIN IRANI)

- (a) There is State-wise/Community-wise quota for fresh scholarships under Pre-Matric and Post-Matric Scholarship Schemes. However, in 2019-20 all the eligible beneficiaries from certain State/UT were awarded scholarship under the two Schemes and hence the number of scholarships disbursed in 2019-20 was higher than 2020-21.
- (b) & (c) The process of Scheme revision is a continuous process and various aspects, including revision of the income criteria under the Scholarship Schemes, are looked into by the Ministry during such processes.
